

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CP NO. 113/Chd/Hry/2017

In the matter of the Companies Act, 2013, Section 131 (1) (b).

And

In the matter of Comviva Technologies Limited. ...Petitioner

Present: Mr. Harish K. Khurana, Practising Company Secretary
for petitioner.


The matter be submitted to the Hon'ble President, Principal
Bench, National Company Law Tribunal, New Delhi with a request to
transfer the same to some other Bench of which one of us [Ms Deepa
Krishan Member (Technical)] is not a Member. The record be sent
immediately.



(Justice R.P. Nagrath)
Member(Judicial)



(Deepa Krishan)
Member(Technical)

April, 26, 2017
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